

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1270
TO BE ANSWERED ON 10.12.2025

**REHABILITATION HOMES FOR WOMEN SURVIVORS OF TRAFFICKING AND
DOMESTIC VIOLENCE**

1270. SMT. SULATA DEO:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Ministry is planning to collaborate with Government of Odisha for setting up Integrated Rehabilitation Homes for Women Survivors of Trafficking and Domestic Violence; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (b): Under the overarching 'Mission Shakti', erstwhile schemes of 'Swadhar Greh' – Home for women in difficult circumstances and 'Ujjawala'- Home for women rescued from Trafficking, have been merged and are now known as 'Shakti Sadan Scheme', which is an Integrated Relief and Rehabilitation Home for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances.

The Shakti Sadan Scheme is a demand driven Centrally Sponsored Scheme, under which funds are released to the States/UTs for implementation of the scheme. The States/UTs assess their requirement as per local needs and proposals are approved every year by the Programme Approval Board (PAB) after discussion with States/UTs. Under the Scheme, financial assistance is provided for running of Shakti Sadan in rented premises.

The proposal for running existing 68 Shakti Sadans received from the State Government of Odisha was approved by the PAB for FY 2025-26 and further, as informed by the State Government, 68 Shakti Sadans are currently functional in the State of Odisha.
